



# Central Information Commission

2<sup>nd</sup> Floor, August Kranti Bhawan,  
Bhikaji Cama Place, New Delhi – 110 066  
**Website: [www.cic.gov.in](http://www.cic.gov.in)**

**Decision No. 5088/IC(A)/2010**

**F. No.CIC/OP/A/2009/000354**

**CIC/OP/A/2009/000137**

**CIC/OP/C/2009/000154**

**CIC/OK/A/2008/00242**

**CIC/OK/A/2008/00701**

**CIC/OK/A/2008/00702**

**CIC/OK/A/2008/00854**

**Dated, the 8<sup>th</sup> February, 2010**

Name of the Appellant : Shri. Pyare Lal Verma

Name of the Public Authority : Railway Board

## **Facts:**

1. Both the parties were heard on 01.02.2010.
2. The appellant has grievances regarding service matters, mainly seniority and promotion. In this context, he has asked for different information through various RTI applications. Being dissatisfied with CPIO's responses, he has submitted at least 7 appeals which are examined together.
3. In the course of hearing, the details of information asked for and the CPIO's response were discussed. And, it was noted that there is no denial of information under section 8(1) of the Act. However, on the issue of the appellant's seniority and consequential service benefits, the opinions of the parties differ, because of which the appellant has also sought for legal relief from the Court.

**Decision:**

4. It was agreed between the parties that the CPIO would provide all the necessary clarifications, as sought for by the appellant during the hearing, and that the CPIO would also allow inspection of relevant records in order to satisfy the appellant about the availability of information, as per section 2 (f) of the Act, within 10 days from the date of receipt of this decision.
5. The appeal is thus disposed of.

Sd/-  
(Prof. M.M. Ansari)  
Central Information Commissioner<sup>i</sup>

Authenticated true copy:

(M.C. Sharma)  
Deputy Registrar

**Name & address of Parties:**

1. Shri Pyare Lal Verma, H. No. 4/8/7, Defence Officers Enclave, S.P. Marg (W), Behind Hotel Taj Palace, New Delhi – 110 021
2. Shri B.K. Minz, CPIO – II, Railway Board, Rail Bhawan, New Delhi.
3. The Appellate Authority, Railway Board, Rail Bhawan, New Delhi.

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<sup>i</sup> “*All men by nature desire to know.*” - Aristotle